

(4)

Central Administrative Tribunal
Principal Bench
New Delhi

OA-2033/96

New Delhi this the 27th day of November, 1996.

Hon'ble Sh. S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Sh. Prem Singh,
S/o Sh. Dharam Singh,
R/o Quarter No. 7,
Police Station,
Sarai Rohilla,
Delhi-7.
2. Sh. Anil Kumar,
S/o Sh. Rajinder Kumar,
H.P.T. 105, Sarojini Nagar,
New Delhi.
3. Sh. Ajay Kumar,
S/o Sh. Har Lal,
R/o 563, Ali Ganj,
Lodhi Road,
New Delhi-110003. ... Applicants

(By Advocate Sh. D.R. Gupta)

Versus

1. The Controller of Accounts (Admn.),
Principal Accounts Office,
Min. of Urban Affairs & Employment,
'F' Wing, Second Floor,
Nirman Bhavan,
New Delhi-110011.
2. The Sr. Accounts Officer,
Principal Accounts Office (Admn.),
Min. of Urban Affairs & Employment,
Nirman Bhavan,
New Delhi-110011. ... Respondents

(By Advocate Sh. V.S.R. Krishna)

ORDER (Oral)
(Hon'ble Mr. S.R. Adige)

Heard.

Both counsel agree that this O.A. may be
disposed of in the light of the directions contained
in judgement dated 1.7.1996 in OA-1672/95 - Sh.

A

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Rajesh Kumar Mehto & Others vs. The Chief Controller
of Accounts, Ministry of Finance. We direct
accordingly.

2. This O.A. stands disposed of
accordingly. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige

(S.R. Adige)
Member (A)

'Sanju'